

F.No.: N-15011/172/2025-NC

**Government of India
Ministry of Law & Justice
Department of Legal Affairs
Notary Cell**

4th Floor, Middle B Wing, Janpath Bhawan,
Janpath, New Delhi-110001 Dated: 22.12.2025

NOTICE

Subject: Suspension of Certificate of Practice of Notary – case of Shri Abdul Alim, Notary (Reg No. 5457).

The Central Government, being the appropriate Government in respect of the Notaries appointed by it, in exercise of the powers conferred on it under Rule 13(12)(b)(ii) of the Notaries Rules, 1956, has decided to suspend Shri Abdul Alim, Notary Reg. No. 5457 from practicing as a Notary for a period of one year i.e. from 22.12.2025 to 21.12.2026. The details of the Notary are as under:

| Name | Registration No. | Address | Area of Practice of the Notary | Period of Suspension | Reason of Suspension |
|-----------------|------------------|---|--------------------------------|--------------------------|---------------------------------|
| Shri Abdul Alim | 5457 | 13, Rajiv Gandhi Marg, Fateh Tiba, Adarsh Nagar, Jaipur-302004, Rajasthan | Jaipur, Rajasthan | 22.12.2025 to 21.12.2026 | Rule 13 of Notaries Rules, 1956 |


(Radhe Shyam Singh)
Under Secretary, Notary Cell